

56. National Textile Corporation.
57. Hindustan Prefab Ltd.
58. National Building Construction Corporation.
59. Housing & Urban Development Corporation.
60. Water & Power Consultancy Services (I) Ltd.
61. Electronic Trade & Technology Development Corporation Ltd.
62. C.M.C. Ltd.

**Cases of alleged corruption etc. in  
Super Bazar**

1592. SHRI R.P. DAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether his Ministry is aware of a super-scandal recently unearthed in regard to corruption, embezzlement, leakages and shortages in the departments of the Super Bazar; and

(b) if so, the action taken in this regard ?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF  
FOOD AND CIVIL SUPPLIES (SHRI  
H.K.L. BHAGAT) : (a) and (b) The  
Super Bazar, Delhi, has reported that  
certain cases of theft, pilferage and mis-  
appropriation of stocks by its employees  
and others were reported during the last  
six months. The employees found involved  
have been placed under suspension and  
inquiry proceedings have been initiated  
against them. Cases of serious nature have  
been reported to the police. Necessary  
changes in key personnel have also been  
effected.

**Centre for assessing technological re-  
quirements of oil refining industry**

1593. DR. G.S. RAJHANS :  
SHRI BANWARI LAL  
PUROHIT :

Will the Minister of PETROLEUM  
AND NATURAL GAS be pleased to  
state :

(a) whether Government have set up  
a Centre to assess the future technological

requirements of the oil refining industry  
and also acquire, develop and adopt  
appropriate technologies for the purpose;

(b) if so, when the Centre was set up  
and whether any achievements have been  
made by the Centre so far; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE  
MINISTRY OF PETROLEUM AND  
NATURAL GAS (SHRI BRAHMA-  
DUTT) : (a) Yes Sir.

(b) and (c) The Centre was set up on  
27th May, 1987 and has just embarked on  
its work. It has so far published the first  
issue of a quarterly technical journal  
which features various developmental  
programmes and achievements of indige-  
nous refineries as well as latest technolo-  
gical trends. Activity Committees have  
also been constituted recently to identify  
areas of improvement and technological  
advancements.

**Import of Tyres**

1594. SHRI V. SOBHANADREES-  
WARA RAO : Will the Minister of  
INDUSTRY be pleased to state :

(a) the prices suggested for different  
categories of tyres by the Bureau of  
Industrial Costs and Prices;

(b) the prices at which the tyre manu-  
facturing companies are selling different  
categories of tyres at present;

(c) the action taken by Government  
to see that the tyre manufacturing com-  
panies follow the suggestions or recom-  
mendations of BICP;

(d) whether Union Government have taken a decision to allow import of tyres under Open General Licence to bring down the domestic prices of tyres; and

(e) if so, the date from which this will come into effect ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c) B.I.C.P. had suggested a fair normative price for tyres on a per kg. basis. Subsequent to this recommendation of the Bureau, costs of various inputs of tyres have gone up. BICP has, therefore, been requested to update its conclusions.

(d) No, Sir.

(e) Does not arise.

[*Translation*]

**Construction of F.C.I. godowns in hill districts, Uttar Pradesh**

1595. SHRI HARISH RAWAT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether his Ministry had taken a decision to construct at least one godown in some of the hill districts of Uttar Pradesh for storage of foodgrains; and

(b) if so, when the decision was taken and the names of places for which this decision was taken and details of the steps taken to implement it ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) and (b) The Food Corporation of India has tentatively planned to construct godowns at 8 centres in the hill areas of Uttar Pradesh. A final view in the matter is yet to be taken.

**Linking of district headquarters of U.P. with Delhi and Lucknow by S.T.D. service**

1596. SHRI HARISH RAWAT :

Will the Minister of COMMUNICA- TIONS be pleased to state :

(a) the number of the district head- quarters in Uttar Pradesh proposed to be linked with Delhi and Lucknow by S.T.D. service by the end of this year; and

(b) the names of such district head- quarters ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) 3 district headquarters in Uttar Pradesh are proposed to be provided STD facility through the Trunk Automatic Exchange Network by the end of this year.

(b) The names of these district head- quarters are Bijnore, Lakhimpur Kheri and Pithoragarh.

**Residential facilities for P&T employees in hill areas of U.P.**

1597. SHRI HARISH RAWAT : Will the Minister of COMMUNICA- TIONS be pleased to state :

(a) whether there is no facility of residential quarters for the P&T employees in hill areas coming under the U.P. P&T Circle; and

(b) if so, the steps proposed to be taken for providing residential facilities for the employees working there ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA- TIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir. Residential quarters for the P&T Employees in Hill areas of U.P. are existing at Dehradun, Almora, Nainital, Ranikhet, Pauri, Badrinath, and Rudraprayag.

(b) Action for further construction of staff quarters/acquisition of land is being taken where staff quarters are not existing.